

65 *Defence*  
Flight Test of 'NAG'

2912. SHRI NAKUL NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether defence scientists have successfully carried out the "NAG" anti-tank missile test;

(b) whether surface to air missile system "Akash" has also since been test fired;

(c) if so, the result achieved therefrom; and

(d) the details of the programmes with regard to the launching of anti-tank missiles in near future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The ballistic flight-tests of 'NAG' and 'AKASH' missiles were successfully carried out on 07 & 08 Feb 90 and 14 Aug 90 respectively from interim Test Range Balasore in Orissa. The flight tests fully achieved the mission objectives and proved the critical missile subsystems namely airframe, propulsion, on-board power supply, telemetry and the launcher systems.

(d) Controlled flight-tests of the anti-tank missile 'NAG' are scheduled in last quarter of the year.

Post Graduate Programme in Indian Institute of Management Bangalore.

2913. SHRI JOSS FERNANDEZ: Will the PRIME MINISTER be pleased to state:

(a) the total number of candidates enrolled for post graduate programme in the

Indian Institute of Management, Bangalore during 1989-90;

(b) whether the institute has got infrastructure to take 180 students; and

(c) if so, the reasons for not taking sufficient number of candidates during the year 1989-90 for Post Graduate Programme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) 160.

(b) and (c). The Institute did not have sufficient infrastructural facilities to admit 180 students during 1989-90.

*Education*  
Results of Open School

2914. SHRI RATILAL KALIDAS VARMA: Will the PRIME MINISTER be pleased to state:

(a) the steps Government are taking to streamline the functioning of Open School and to conduct exams timely and declare results quickly so as to keep pace with the examination schedule and results of other Universities in order to enable the students of Open School to take admission in colleges in time; and

(b) by when the result of 10+2 class of the Open School will be declared?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Open School which was functioning as an integral part of CBSE has now been re-constituted as the National Open School, and autonomous organisation under the Government of India, Department of Education.

The CBSE still conducts examinations

and declares results for the Secondary and Senior School Certificate Examinations of National Open School. The pattern of National Open School examinations for Secondary and Senior School Certificate is different from the formal system. Since there is a provision of accumulating grades, the examinations are conducted twice a year, a May and November. The position regarding timely conduct of examinations and declaration of results is expected to improve after the National Open School is vested with the authority to conduct its own examinations and to issue necessary certificates for the same.

(b) The results are expected to be declared by 27.8.1990.

### Incentives to Electronic Industry

2916. SHRIVASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) the details of the main schemes for development of electronic industry—(incentives and other facilities)—currently in operation in the country;

(b) whether there is a proposal to offer special incentives and facilities for promotion of electronic industry in selected high potential areas, if so, the details thereof;

(c) the results achieved under the schemes particularly in Maharashtra and proposal cleared/under consideration of Maharashtra State; and

(d) the progress made in setting up electronic zones so far and provision made during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) and (b). Various policy measures/incentives and facilities in operation to promote electronic

industry in the country are given in the statement below.

(c) As a result of the initiatives so far taken, the electronics industry has achieved a cumulative annual average growth of 35% in the last 5 years.

A high level Committee has been set up to promote Electronics production in Maharashtra has increased from about Rs. 305 crores to about Rs. 2000 crores during the 7th plan period. 213 Industrial Licences and 290 Letters of Intent/Registrations had been issued till April, 1990 for setting up of Electronic Units in Maharashtra. 3 applications for manufacturing electronic items are under process.

(d) Electronics Zones have been set up in Pune, Aurangabad, Trans Thane Creek, Nagpur and Amravati by the Maharashtra State Government. At present, there is no plan to set up any new electronic zones in 1990-91.

### STATEMENT

The following specific policy measures have been taken to promote the electronic industry in the country:—

1. For a number of categories, "broad-based" licences are issued.
2. The electronic components industry has been delicensed.
3. The import of technology and foreign collaboration are permitted in all areas of electronics. Units having foreign equity less than 40% allowed in all areas.
4. Development of small scale industry is being encouraged. Approvals for a number of items have been decentralised to the level of State